

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Insolvency) No. 904 of 2020

IN THE MATTER OF:

Saurabh Kumar Tikmani
Resolution Professional,
Lanco Amarkantak Power Ltd.

...Appellant

Versus

NRSKS Mines and Minerals Pvt. Ltd.

...Respondent

Present:

For Appellant: Mr. Ritin Rai, Sr. Advocate with Mr. Ramakant Rai, Mr. Aayush Mitruka, Ms. Ritika Sinha and Mr. Mohit Rohatgi, Advocates.

For Respondent: Mr. Sumant Batra, Ms. Garima Sharma and Mr. Rahul Mendiratta, Advocates for R-1.

O R D E R
(Through Virtual Mode)

24.02.2021: Due to paucity of time matter could not be taken up for hearing today. Let the matter be posted 'for hearing' on **4th March, 2021**.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Dr. Ashok Kumar Mishra]
Member (Technical)

[Dr. Alok Srivastava]
Member (Technical)

am/gc